

and other sectors so that there should not be any heart-burning in the minds of the public sector employees.

SHRI VISHWANATH PRATAP SINGH: This is precisely because they had asked even officers who had been given accommodation by the banks, 10 per cent deduction should not be made. Now, for other public sector and Government employees, we do make the deductions. So, it was not possible to agree with it which the hon. Member sees to be in parity with what others are enjoying. I am informed that there is no tenure for officers revision. It is not under the Industrial Disputes -Act.

WELCOME TO SPEAKER OF CITI-ZENS MAJLIS OF MALDIVES

MR. CHAIRMAN: Just a minute. I have an announcement to make.

We have with us this morning seated in the special box His Excellency Mr. Ibrahim Shihab, Speaker of the Citizen's Majlis of Maldives who is currently on a visit to our country.

On behalf of the Members of the House and on my own behalf, I take pleasure in extending a very hearty welcome to our distinguished guest and wish him a very enjoyable and fruitful stay in our country. We hope that during his stay with us he will have opportunity to see and learn more about our country and our people. Through him we convey our greetings and good wishes to the Members of the Citizens' Majlis of Maldives and the friendly people of Maldives.

ORAL -ANSWERS TO QUESTIONS— Contd.

MR. CHAIRMAN: Now, can we go to the next question? Q. No. 203. (Interruptions). We have already spent 20 minutes. (Interruptions). Q. No. 203.

Bank Frauds

"203. SHRI PARVATHANENI UPENDRA: Will the Minister of FINANCE be pleased to state;

(a) whether Government's attention has been drawn to a news item which appeared in the Deccan Chronicle on the 19th June, 1985 captioned "Banks losing Rs. 100 crores through frauds annually; and

(b) if so, what are the details thereof and what action Government have taken to check such huge losses through frauds?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) and (b)

Statement is laid on the Table of the House.

Statement

(a) Yes. Sir.

(b) The newspaper report refers to the increase in the incidence of banking frauds in the country as made out in a study conducted by Criminologist on the Faculty of Kerala Police Training College and projected in his book titled "Bankers' Safety in Money Transactions". According to this book, the author has estimated that the banks lose rupees hundred crores through various fraudulent methods including cheating, personation, forgery, theft, criminal misappropriation, false claims and misrepresentation. The author is of the view that some bank employees aid and abet in various criminal activities causing loss to the banking institution. According to the report, lack of knowledge and academic training for bankers and bank employees in the detection of forgery precludes an assured and in-built system against detection frauds. The author has identified the detective system of personal identification of customers at the time of opening an account as the major factor helping forgers and counterfeiters.

The newspaper report refers to two types of frauds (i) counterfeiting of currency notes, and (ii) other fraudulent methods such as cheating, personation, theft, criminal misappropriation, false claims and misrepresentation, etc.

In so far as the counterfeiting of currency notes is concerned, the Government takes two fold steps, viz., preventive and